

also receive co-operation from the public to do away with this evil. Because, in spite of the Act, in spite of the special funds we still find the condition continues to be deplorable. Regarding scavengers and sweepers, Government are aware of this evil of carrying nightsoil as headload. The Malkani Committee report refers to this. We are providing funds for having wheel-barrow to carry nightsoil.

Shri A. P. Sharma: The hon. Minister has just now stated that there is allotment of some funds for legal aid to these people. Who is in charge at the district and block level for helping Harijans needing legal help?

Shrimati Chandrasekhar: The district welfare officers look after this.

श्री तुलशोबास जाधव : इस छुआछूत को मिटाने के लिए, यह जो अधिकारी लोग जाते हैं वह अधिकारी बड़े बड़े मकानों में रहते हैं, तो जैसे गांधी जी हरिजन बस्ती में जाकर रहते थे उससे लोगों को मालूम होता था कि यह नीच लोग नहीं हैं, यह ऊपर के लोग हैं उसी रीति से ग्राम सेवक से लेकर ऊपर के अधिकारी तक और मिनिस्टर तक उन लोगों में जा कर रहें और उन्हीं के साथ खाना पीना करें, ऐसा इन्तजाम सरकार करेगी या नहीं ?

Shrimati Chandrasekhar: It is a suggestion for action.

Release of U.S. Aid Cargo

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- *210. **Shri K. N. Tiwary:**
Shri P. C. Borooah:
Shri P. R. Chakravarti:
Shri Narayan Reddy:
Shri Lahtan Chaudhry:
Shri Onkar Lal Berwa:
Shri Rameshwar Tantia:
Shri Himatsingka:
Shri Yashpal Singh:
Shri Bagri:
Shri Kishen Pattanayak:
Dr. Ram Manohar Lohia:
Shri Utiya:
Shri Subodh Hansda:
Shri S. C. Samanta:

Shri Bhagwat Jha Azad:

Shri M. L. Dwivedi:

Shri Hukam Chand

Kachhavaia:

Shri Bado:

Shri Vishwa Nath Pandey:

Shri C. K. Bhattacharyya:

Shri Basumatari:

Will the Minister of Commerce be pleased to state:

(a) whether Government have agreed to the U.S. request to release unilaterally the U.S. Aid Cargo which was destined for Pakistan and detained by India;

(b) if so, how much of cargo has been released; and

(c) the reaction of the Government of Pakistan thereto?

The Minister of Commerce (Shri Manubhai Shah): (a) We have agreed to release all such Aid Cargoes. Pakistan has also agreed to release all Aid Cargoes irrespective of the country of origin. All our affected importers and exporters have been sending us full details about aid cargoes and other impounded cargoes.

(b) A part of such Aid Cargoes valued at about Rs. 1 crore has been released by us and Pakistan has also released a part of such cargo.

(c) Pakistan and India have welcomed these steps.

Shri K. N. Tiwary: May I know whether the request for release has been received only for US Aid Cargo or for cargo from other countries as well and, if so, which are those countries and what action has been taken on this?

Shri Manubhai Shah: It covers all countries, irrespective of destination. Rs. 1 crore worth of such cargoes have been released.

Shri K. N. Tiwary: What is the total US Aid Cargo meant for India detained by Pakistan and the categories of cargo.

Shri Manubhai Shah: It is generally machine tools and aid for various charitable and educational institutions. The value is about Rs. 2½ crores according to our estimates.

श्री यशपाल सिंह : पहले अमरीका ने यह प्रार्थना की कि जो टैंक हमारे जवानों ने अपनी जानों पर खेल कर छीने थे उनका प्रदर्शन न किया जाय और वह प्रार्थना मान ली गई, दूसरे हमें यह कहा गया कि जो सामान पाकिस्तान को भेजने के लिए दिया गया था वह छोड़ा जाय तो मैं जानना चाहता हूँ कि कितनी प्रार्थनाएँ हैं जोकि मानी जायेंगी और वह किस लिए मानी जा रही हैं ?

रुच्यभ महोदय : अब यहाँ इस से क्या सम्बन्ध है ?

श्री मनुभाई शाह : इस वक्त दोनों के बीच मित्रता बढ़ रही है, ताशकंद डिक्लेरेशन के बाद में हम आपस में अच्छे पड़ोसियों के से सम्बन्ध स्थापित करने का प्रयत्न कर रहे हैं ।

Shri S. C. Samanta: May I know whether US informed us unilaterally and Pakistan was also informed in the same way and they acceded to their request?

Shri Manubhai Shah: Yes, Sir; both the countries were contacted and they have accepted it.

श्री इरुम चन्द फज़लः यह जो माल पकड़ा गया था वह कितने मूल्य का था ?

श्री मनुभाई शाह : वह तो कई करोड़ का होगा बाकी एक करोड़ रुपये का माल हम रिलीज कर चुके हैं ।

श्री बड़ें : यह जो य० एस० ए० ने रिक्वेस्ट की थी कि पाकिस्तान को जाने वाला माल छोड़ दिया जाय तो वह माल ताशकंद डिक्लेरेशन के बाद छोड़ा गया है या उस के पहले ही छोड़ दिया गया था ?

श्री मनुभाई शाह : ताशकंद डिक्लेरेशन के बाद ही यह सब कार्यवाही की गई है ।

De-Scheduling of Scheduled Castes

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*211. Shri S. M. Banerjee:
Shri Buta Singh:

Shri Gulshan:
Shri Yashpal Singh:
Shri Hem Raj:
Shri Rameshwar Tantia:
Shri Himatsingka:
Shri Onkar Lal Berwa:
Shri Madhu Limaye:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Ram Sewak Yadav:
Shri Kishen Pattanayak:
Shri Utiya:
Shri Vishram Prasad:
Shri Vishwa Nath Pandey:
Shri P. C. Borooah:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Asad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri P. R. Chakraverti:
Shri J. B. S. Bist:
Shri D. S. Patil:
Shri Tulsidas Jadhav:

Will the Minister of Social Welfare be pleased to refer to the reply given to Starred Question No. 688 on the 7th December, 1965 and state:

(a) whether Government have finally considered the recommendations of the Lokur Committee regarding the de-scheduling of certain scheduled castes;

(b) if so, the details thereof;

(c) whether there is a strong feeling among the scheduled castes and scheduled tribes against the de-scheduling of some of their castes; and

(d) if so, the reaction of Government thereto?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) No Sir.

(b) Does not arise.

(c) and (d). Government have received some representations expressing strong feeling against de-scheduling of communities. The views expressed therein will be taken into consideration while taking final decisions.